

Statement 9: Financing of Gross Fiscal Deficit – 2014-15 (BE)

(Amount in ₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	82.3	3.2	-7.7	1.8	8.6	4.4	-4.4	-	-	17.8	14.6	120.6
2. Bihar	82.0	12.6	2.1	17.1	2.4	-	1.6	-	-	-2.1	-1.9	113.7
3. Chhattisgarh	40.1	-1.1	-	13.5	3.5	1.4	0.3	-	-	-0.5	0.3	57.6
4. Goa	8.7	2.0	-0.9	0.5	2.0	0.1	1.8	1.2	-	-0.2	3.3	18.4
5. Gujarat	187.8	-0.1	-3.0	-0.2	6.2	0.2	15.4	-	7.2	9.5	-5.7	217.2
6. Haryana	131.2	1.2	-3.4	-16.5	2.8	0.3	5.2	-11.2	2.1	-1.3	3.6	113.9
7. Jharkhand	64.3	-1.5	-4.4	-4.1	-1.2	-1.6	16.1	-0.5	0.9	-3.7	-15.2	49.1
8. Karnataka	167.3	9.6	-	6.0	19.2	-0.5	-1.4	-	-	-	0.3	200.4
9. Kerala	127.6	7.9	-0.1	2.9	12.8	-0.1	1.9	-3.8	-2.6	-1.2	-1.4	144.0
10. Madhya Pradesh	82.2	17.5	8.5	3.5	8.9	6.4	-7.0	6.2	3.1	-4.0	8.9	134.3
11. Maharashtra	222.6	19.7	-18.2	-2.1	26.3	-7.0	61.1	0.1	-	-1.7	8.8	309.6
12. Odisha	47.3	14.4	-0.5	16.2	10.0	9.2	14.5	1.3	-63.1	-1.0	48.6	97.0
13. Punjab	87.3	2.2	-3.7	0.6	20.2	3.4	1.9	-5.4	-1.1	-1.1	-0.6	103.7
14. Rajasthan	111.2	13.7	-12.4	10.5	27.6	0.1	2.0	-	-	17.8	31.5	201.9
15. Tamil Nadu	224.3	10.3	-6.6	7.5	15.0	10.6	-22.7	0.7	-0.1	-0.5	18.6	257.1
16. Telangana	121.1	14.4	-5.1	1.1	2.9	3.3	41.5	-	-	-5.2	-0.1	174.0
17. Uttar Pradesh	170.0	-8.3	23.0	8.7	54.8	40.7	-9.6	-88.3	-12.0	49.4	55.6	284.1
18. West Bengal	217.6	13.3	-2.4	-0.7	2.7	-0.3	9.4	-	-	3.5	-90.3	152.9
II. Special Category												
1. Arunachal Pradesh	3.5	-0.3	1.6	1.2	0.2	0.2	-3.5	-0.4	-1.6	-2.1	6.7	5.5
2. Assam	21.3	0.8	7.5	2.3	9.5	0.6	2.5	1.0	-0.7	-	-5.0	39.8
3. Himachal Pradesh	22.2	-0.1	1.5	-0.2	9.3	-	2.0	-	-	-2.2	21.1	53.5
4. Jammu and Kashmir	20.1	-0.9	1.3	6.8	14.2	0.4	-	0.2	-	-11.8	-6.9	23.3
5. Manipur	5.3	-0.4	-0.4	0.1	0.1	-	-1.1	-	-	-	1.9	5.5
6. Meghalaya	3.9	-0.1	0.7	0.2	1.9	-	0.2	-	-1.3	-0.1	-0.1	5.3
7. Mizoram	2.3	-	0.1	-0.1	0.8	-	0.2	-	0.2	-0.1	2.6	5.9
8. Nagaland	4.8	-0.1	-	-0.1	0.2	-	-6.5	-	-	-0.3	7.9	5.9
9. Sikkim	3.1	-	0.1	0.5	-	-	-	-	-0.1	-0.1	-	3.7
10. Tripura	5.2	-0.5	-0.4	0.7	3.5	0.7	-0.1	-0.5	0.1	-0.1	3.4	11.9
11. Uttarakhand	26.2	0.1	5.2	4.0	4.9	-0.5	2.5	0.7	-4.3	0.7	1.3	40.8
All States	2,293.0	129.4	-17.6	81.5	269.1	72.2	124.0	-98.6	-73.4	59.4	111.7	2,950.6
<i>Memo item:</i>												
1. NCT Delhi	-	-	-16.8	-	-	-	-	-	-	-	-3.4	-20.1
2. Puducherry	4.7	-0.3	-0.5	-	0.2	-	0.2	0.2	0.2	1.7	-0.9	5.6

‘-’: Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

(3) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.